

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 3889
TO BE ANSWERED ON 19.3.2018

Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas

3889. SHRIMATI PRATYUSHA RAJESHWARI SINGH:
SHRI NAGESH GODAM:
SHRI SANJAY HARIBHAU JADHAV:
SHRI D.K. SURESH:
DR. KRISHAN PRATAP:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of guidelines for sanctioning of new Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas along with the number of Navodaya Vidyalayas in the country, State/UT-wise;
- (b) whether any priority is given to Scheduled Castes/Scheduled Tribes areas of low literacy for opening such Vidyalayas and if so, the details thereof;
- (c) whether the Government has announced to set up more number of such vidyalayas in the country and if so, the number of vidyalayas likely to be opened in the current academic year, State/UT-wise, particularly in Telangana;
- (d) whether the Government proposes to relax the conditions for opening of new JNVs/ KVs in the country and also to open such vidyalayas in each Development Block to improve quality of education in the country and if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

(a): The Navodaya Vidyalaya scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Sanctioning of JNVs depends on the willingness of the concerned State Government/UT Administration to make available requisite suitable land free of cost and making available required temporary building, free of rent to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on availability of funds and approval by the competent authority. A statement showing the State/UT-wise number of sanctioned JNVs in the country at present is annexed.

Kendriya Vidyalayas are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel on receipt of a proposal in the prescribed proforma from a Ministry / Department of Government of India / State Governments / Union Territory Administration and committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government. Final decision regarding setting of the KV would depend upon the feasibility report, qualifying under the 'Challenge Mode' and approval of Competent Authority.

(b): Opening of KVs and JNVs in Scheduled Castes/Scheduled Tribes areas of low literacy depends on viability of the proposals, availability of resources and sanction of the competent authority. Second JNVs have been sanctioned in 20 districts having high concentration of SC/ST population.

(c): Opening of new JNVs & KVs is a continuous process and one JNV each has already been sanctioned in all the districts of the country (as on 31st May, 2014), excluding Tamil Nadu which has not yet accepted the Navodaya Vidyalaya Scheme. 62 new JNVs were sanctioned in November, 2016 in uncovered districts of the country (as on 31.05.2014) out of which 32 JNVs have been made functional during 2017-18. 50 new KVs were also sanctioned in March, 2017 under 'Challenge Mode' out of which 31 new KVs (including one KV at Bhongir in Telangana) have been made functional during 2017-18.

(d) & (e): There is no decision to relax the existing norms for opening of new JNVs/KVs in the country.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3889 FOR 19.3.2018 ASKED BY SHRIMATI PRATYUSHA RAJESHWARI SINGH, SHRI NAGESH GODAM, SHRI SANJAY HARIBHAU JADHAV, SHRI D.K. SURESH, DR. KRISHAN PRATAP, MEMBERS OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS AND KENDRIYA VIDYALAYAS.

S. No.	State/UT	No. of JNVs sanctioned
1	A & N ISLAND	3
2	ANDHRA PRADESH	15
3	ARUNACHAL PRADESH	18
4	ASSAM	28
5	BIHAR	39
6	CHANDIGARH	1
7	CHHATTISGARH	28
8	D & N HAVELI	1
9	DAMAN & DIU	2
10	DELHI	9
11	GOA	2
12	GUJARAT	34
13	HARYANA	21
14	HIMACHAL PRADESH	12
15	JAMMU & KASHMIR	23
16	JHARKHAND	26
17	KARNATAKA	31
18	KERALA	14
19	LAKSHADWEEP	1
20	MADHYA PRADESH	53
21	MAHARASHTRA	34
22	MANIPUR	11
23	MEGHALAYA	12
24	MIZORAM	8
25	NAGALAND	11
26	ODISHA	31
27	PUDUCHERRY	4
28	PUNJAB	23
29	RAJASTHAN	35
30	SIKKIM	4
31	TELANGANA	9
32	TRIPURA	8
33	UTTAR PRADESH	76
34	UTTARAKHAND	13
35	WEST BENGAL	20
TOTAL		660

(The State of Tamil Nadu is yet to accept the Navodaya Vidyalaya Scheme).
